

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No.: 02 /Misc./2019

Date :18.05.2019

It is notified that the Rajasthan High Court will remain closed for Summer Vacation commencing from Monday, the 3rd June, 2019 to Sunday, the 30th June, 2019 (both days inclusive) and will re-open on Monday, 1st July, 2019.

The following Hon'ble Judges are nominated as Vacation Judges for the period mentioned against their names:-

SITTING OF HON'BLE VACATION JUDGES AT PRINCIPAL SEAT, JODHPUR

S. No.	Name of Hon'ble Vacation Judge	Period of Sitting		Duration (In Days)
		From	To	
1.	Hon'ble Mr. Justice Dinesh Mehta	03.06.2019	07.06.2019	5 days
2.	Hon'ble Mr. Justice Abhay Chaturvedi	10.06.2019	14.06.2019	5 days
3.	Hon'ble Dr. Justice Pushendra Singh Bhati	17.06.2019	21.06.2019	5 days
4.	Hon'ble Mr. Justice Manoj Kumar Garg	24.06.2019	28.06.2019	5 days

SITTING OF HON'BLE VACATION JUDGES AT JAIPUR BENCH, JAIPUR

S. No.	Name of Hon'ble Vacation Judge	Period of Sitting		Duration (In Days)
		From	To	
1.	Hon'ble Mr. Justice Sanjeev Prakash Sharma	03.06.2019	07.06.2019	5 days
2.	Hon'ble Mr. Justice Narendra Singh Dhadha	10.06.2019	14.06.2019	5 days
3.	Hon'ble Mr. Justice Inderjeet Singh	17.06.2019	21.06.2019	5 days
4.	Hon'ble Mr. Justice Narendra Singh Dhadha	24.06.2019	-	1 day
	Hon'ble Mr. Justice G.R. Moolchandani	25.06.2019	28.06.2019	4 days

It is further notified that any request for constitution of the Division Bench for urgent interim orders be forwarded through the Registry for the appropriate orders of Hon'ble the Chief Justice for listing the same before Division Bench comprising of available senior most Hon'ble Judges at respective places at Jodhpur and Jaipur.

BY ORDER
18.5.19
(ANOOP KUMAR SAXENA)
REGISTRAR (ADMN.)

No. Gen/XII/04/2019/ 2259

Date : 18.05.2019

Copy to the following for information & necessary action :-

01. Secretary General, Supreme Court of India, New Delhi.
02. Registrar General, All High Courts.
03. Secretary, Department of Law & Justice, Government of India, New Delhi.
04. Chief Secretary, Government of Rajasthan, Jaipur.
05. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
06. Secretary to the Government, Home Department, Jaipur.
07. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
09. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
12. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court, Bench, Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, 7, Prithvi Raj Road, New Delhi - 110011.
15. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
16. All Sr. Dy. Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
17. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
19. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
20. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
21. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
22. All District & Sessions Judges.
23. Presiding Officers, All Tribunals.
24. Director, Rajasthan State Judicial Academy, Jodhpur.
25. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
26. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
27. Director, Public Relations Officer, Rajasthan, Jaipur.
28. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
29. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
30. Secretary, Bar Council of Rajasthan, Jodhpur.
31. President, Rajasthan High Court Advocate's Association, Jodhpur.
32. President, Rajasthan High Court Lawyer's Association, Jodhpur.
33. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
34. Official Liquidator, Rajasthan High Court Bench, Jaipur, 39, Hospital Road, C-Scheme, Jaipur.
35. Registrar, Central Administrative Tribunal, Jodhpur.
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.

20-18.5.19

REGISTRAR (ADMN.)